


**HIGH COURT OF TRIPURA  
AGARTALA.**

**Initiative of Hon'ble the Chief Justice  
High Court of Tripura for supporting the flood victims of  
Kerala**

No.F.44(11)-HC/2018/13953  
Dated, Agartala, the 20<sup>th</sup> August, 2018

The State of Kerala and its people have been facing the devastation and distress caused by the unprecedented flood situation. As the fellow countrymen, we share the pain and agony of the people of Kerala and as a humble gesture, at the initiative of His Lordship, Hon'ble the Chief Justice of the High Court of Tripura, it has been decided that one day's salary of Hon'ble the Chief Justice, other Hon'ble Judges of the High Court and all Judicial officers and staff members of the High Court and District Judiciary will be contributed to the 'Chief Ministers Distress Relief Fund', Government of Kerala for supporting the flood victims of Kerala. Cumulatively the entire contribution is likely to amount to Rupees 16 Lakhs(approx).

By order,

  
(S.G.Chattopadhyay)  
Registrar General  
High Court of Tripura  
Agartala.